

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.III-19/2012/ 2164 /G

From: Shri M.K. Bhattacharjee,
Registrar General,
Gauhati High Court, Guwahati.

To

The District & Sessions Judge,
Barpeta / Bongaigaon / Cachar, Silchar / Darrang, Mangaldoi /
Dhemaji / Dhubri / Dibrugarh / Goalpara / Golaghat /
Hailakandi / Jorhat / Kamrup (M) / Karimganj / Kokrajhar /
Lakhimpur, North Lakhimpur / Morigaon / Nagaon / Nalbari /
Sivasagar / Sonitpur, Tezpur / Tinsukia / Udalguri, Assam

Dated Guwahati, the 15th December, 2014

Sub: **Video Conferencing with the Judicial Officers of the Subordinate Courts of Assam.**

Sir/ Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting) of the Gauhati High Court, Guwahati will interact with all the Judicial Officers of Assam through **Video Conferencing on 16th December, 2014 at 4:30 P.M.**

You are, therefore, requested to participate in the Video Conferencing Session scheduled to be held on **16th December, 2014 at 4:30 p.m. alongwith all the Judicial Officers of your District** and to communicate with the Deputy Commissioner of your District to activate the Video Conferencing Facility on the said day.

This may please be treated as **MOST URGENT.**

Yours' faithfully,

[Signature]
REGISTRAR GENERAL

Memo No.HC.III-19/2012/ _____/G, dated 16th December, 2014

Copy for information to:

1. The Registrar (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. Shri B.K. Nath, R.O. cum Deputy Registrar, Gauhati High Court, Guwahati.
4. **The System Analyst, Computer Section, Gauhati High Court, Guwahati.** He is directed to make all necessary arrangement for holding Video Conferencing in the Judges' Lounge of the Gauhati High Court, Guwahati.
5. **The Administrative Officer, Judicial Academy, Assam.** He is to arrange Tea & Snacks in the aforesaid Video Conferencing at the Judges' Lounge, Gauhati High Court, Guwahati.
6. The Chief Security Officer, Gauhati High Court, Guwahati.
7. The Court Officer, Gauhati High Court, Guwahati
8. The C.A. to the Registrar General, Gauhati High Court, Guwahati

Sdf
REGISTRAR GENERAL

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.III-19/2012/ 2173 /G

From: Shri M.K. Bhattacharjee,
Registrar General,
Gauhati High Court, Guwahati.

To

- 1) The District & Sessions Judge, Kamrup (M),
Guwahati.
- 2) The District & Sessions Judge, Kamrup (R), Amingaon,
Guwahati.

Dated Guwahati, the 15th December, 2014

Sub: Video Conferencing with the Judicial Officers of the Subordinate
Courts of Assam.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting) of the Gauhati High Court, Guwahati will interact with all the Judicial Officers of Assam through Video Conferencing on 16th December, 2014 at 4:30 P.M.

You are, therefore, requested to make it convenient to be present in the Conference Hall of the Chief Justice in the New Block of the Gauhati High Court, Guwahati on 16th December, 2014 at 4:30 p.m. alongwith all the Judicial officers of your District for attending the abovementioned Video Conferencing Session.

This may please be treated as **MOST URGENT.**

Yours faithfully,


REGISTRAR GENERAL

Memo No.HC.III-19/2012/ _____/G, dated 16th December, 2014
Copy for information to:

Copy for information to:

1. The Registrar (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. Shri B.K. Nath, R.O. cum Deputy Registrar, Gauhati High Court, Guwahati.
4. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is directed to make all necessary arrangement for holding Video Conferencing in the Judges' Lounge of the Gauhati High Court, Guwahati.
5. The Administrative Officer, Judicial Academy, Assam. He is to arrange Tea & Snacks in the aforesaid Video Conferencing at the Judges' Lounge, Gauhati High Court, Guwahati.
6. The Chief Security Officer, Gauhati High Court, Guwahati.
7. The Court Officer, Gauhati High Court, Guwahati
8. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

Sd/-
REGISTRAR GENERAL